

(b) The main purpose of the scheme is to ensure development of the Western Ghats area without destruction of its ecology. The programme lays emphasis on the conservation and proper utilisation of the hill resources. A balance between beneficiary oriented and other schemes is attempted keeping in view the importance of ecological conservation restoration.

(c) Yes, Sir. There some schemes which are almost identical with the schemes of the State Plans.

(d) Schemes like Soil Conservation with subsidy to land owners, horticultural development schemes with subsidy to Orchardists sericulture, bee-keeping, training for artisans and organisation of industrial/farming cooperatives and plantations are some of the schemes which are either identical or similar.

#### Amendment of Border Security Force Act

4163. SHRIMATI JAYANTI PATNAIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to amend the Border Security Force Act to provide for action against BSF personnel found showing leniency to or colliding with smugglers or spies ;

(b) if so, when such proposal is expected to be implemented ; and

(c) the steps taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c) The Government are examining whether any amendment to the BSF Act for the purpose is necessary.

#### Ceiling on the Price of Colour T.V.

4164. SHRI ANAND SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government have fixed any ceiling on the price of the colour T.V. sets ;

(b) if so, whether Government propose to do so ;

(c) whether the price fixed by Government is or will be inclusive of the charge claimed for the guarantee period ; and

(d) whether Government are aware that the price of the colour T.V. during the Asiad Game exceeded the ceiling fixed by Government ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) to (c) A Review Committee under the Chairmanship of Secretary, Department of Electronics consisting of Secretary (Information and Broadcasting) Secretary, (Finance), Secretary (Industrial Development), the Development Commissioner, Small Scale Industries, the Chief Controller of Imports and Exports, Managing Director, Electronics Trade and Technology Development Corporation, President, Indian TV manufacturers Association and President, Electronics Components Industries Association has been constituted by Government, for monitoring and reviewing the progress of manufacture of Colour TV sets. Government has not fixed a price ceiling for CTV sets. However, the question of maximum price to be charged for colour TV sets was discussed in the meeting of the Committee held on August, 16, 1984. At the instance of the Department of Electronics, the Indian TV Manufacturers Association has confirmed to DOE that their member would introduce Colour TV sets in the market latest by October 15, 1984 at a consumer price of Rs. 7500/- for CTV sets of 51 cm.

screen size with electronic turners and of Rs. 7000/- for such sets with mechanical turners. These prices will be inclusive of 12 months warranty service.

(d) A few specific complaints had been received in relation to CTV sets assembled and sold at the time of ASIAD. The complaints were against dealer rather than against manufacturers of CTV sets. Therefore, the concerned manufacturers were advised to take appropriate action against the dealers for violating that undertaking. However, every manufacturer had given an undertaking to Government, as an Integral part of the import licence issued to him under the Import Trade Control Act, that he would take an undertaking from his dealers that the ultimate consumer would get CTV sets at the price fixed by Government.

#### Import of Repetitive Technology

4165, SHRI GEORGE JOSEPH MUNDAKAL : Will the PRIME MINISTER be pleased to state :

(a) whether there are already many

manufacturers of connectors and relays in the organised sector and their capacity utilisation is very low i.e. 30 per cent connectors and relays are manufactured of International and National specifications and many of them are approved by the defence and P&T Departments;

(b) the reasons as to why I.T.I. acquiring the know-how and facilities for manufacture of connectors and relays at a high cost amount to import of repetitive technology; and

(c) whether by deciding to import of repetitive technology this will effect the existing manufacturers their production and will force them to close their factories and will create un-employment ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR M.S. SANJEEVI RAO) : (a) Yes, Sir. At present, there are three major companies licensed to manufacture various types of connectors. The licensed capacity and production for these companies during the last three years has been the following (value of the production is given in Brackets in Rs. crores :

Sl. No.	Name	Licensed capacity (million nos.)	Production (Million Nos.)		
			1981	1982	1983
1.	Amphetronix, Pune	1.014	0.399 (2.47)	0.392 (2.64)	0.335 (2.02)
2.	Hyderabad Connectronics, Hyderabad.	1.60	0.244 (0.72)	0.244 (0.82)	0.278 (1.21)
3.	O/E/N Connectors, Cochin	0.50	Nil	Nil	Trial Production

In respect of relays, the following two major units are licensed to manufacture relays. The licensed capacity and production for these Companies during the past